COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 156 OF 2018

Dated: 10th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

NTPC Limited Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents returnable on 14.08.2018. Dasti, in addition is permitted.

List the matter on 14.08.2018.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

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